

SPECIAL BENCH

O-125

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1200(KB)2019

Present: Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February, 2021, 10:30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ZAK GLOBAL SERVICES PVT. LTD. Vs. SS INTERNATIONAL ENERGY PVT. LTD. | | |
| Under Section | IBC Under Sec 9 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Counsel / Authorised Representative appeared through video conference:

1. Mr. Patita Paban Bishwal, Advocate] For the Operational Creditor

ORDER

1. Due to cable fault, the court could not function through videoconferencing mode until 5.20 PM today.
2. Ld. Counsel for the Operational Creditor is present.
3. List this matter for admission on 23/03/2021.

**Rajasekhar V.K.
Member (Judicial)**